

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-30-2020****AND****LD-VC-OCW-41-2020**

M/s. Swapna Developers

... Petitioner

Versus

South Goa Planning &amp;

Development Authority &amp; Anr.

... Respondents

Shri S. Kamat, Advocate for the Petitioner.

Shri M. Pereira, Advocate for the Respondent No.1.

Shri Gaurish Malik, Advocate for the Intervenor.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 10<sup>th</sup> August 2020****P.C. :**

The petitioner's counsel seeks time to file rejoinder. He also expresses his willingness to argue the intervention application in two weeks.

2. Post the matter on 24.08.2020.

**DAMA SESHADRI NAIDU, J.**

NH